Sr. No. 1

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Video Conference)

OWP No. 1025/2007

Shamsher Singh Parihar

....Petitioner(s)

Through:- Ms. Asha Koul, Adv.

(on audio call from residence)

V/s

State of J&K and others

....Respondent(s)

Through: - Mr. S. S. Nanda, Sr. AAG

(on audio call from residence)

Coram: HON'BLE MR. JUSTICE VINOD CHATTERJI KOUL, JUDGE

ORDER

Ms. Asha Koul, learned counsel caused her appearance through voice call on behalf the petitioner, submits that with the efflux of time, nothing survives in this writ petition.

In view of the above, this writ petition is dismissed as having rendered infructuous.

(Vinod Chatterji Koul) Judge

Jammu 16.06.2020 Rakesh